

के कारणों में से सबसे प्रमुख यातायात के अल्प साधन ही हैं। इससे यहाँ पर्यटन की संभावनाओं पर भी ग्रहण लग गया है। केन्द्र सरकार ने बस्तर संभाग में यात्री परिवहन की अधिकता को देखते हुए सिंगल लेन के चौड़ीकरण और उन्नयन की स्वीकृति दी थी, लेकिन बस्तर में फोर लेन की आवश्यकता है।

केन्द्रीय सड़क परिवहन एवं राजमार्ग मंत्रालय ने भारतमाला परियोजना के तहत रायपुर, विशाखापट्टनम एक्सप्रेस-वे को मंजूरी दी है। यह एक्सप्रेस-वे बस्तर संभाग के कांकेर व कोंडागांव तक तो आ गया है, लेकिन इसमें भी जगदलपुर-नगरनार मार्ग को शामिल नहीं किया गया है।

महोदय, वर्तमान में 700 करोड़ रुपए की लागत से रायपुर से धमतरी तक फोर लेन सड़क बनाने का कार्य किया जा रहा है, जिससे रायपुर से धमतरी तक तो यातायात सुगम हो जाएगा, लेकिन धमतरी से जगदलपुर तक टू-लेन सड़क होने के कारण समस्याएँ यथावत बनी रहेंगी।

अतः आपके माध्यम से मेरा निवेदन है कि धमतरी से बस्तर संभाग मुख्यालय जगदलपुर तक फोर लेन सड़क बनाई जाए, जिससे क्षेत्र का विकास संभव हो सकेगा।

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं स्वयं को इस विशेष उल्लेख से संबद्ध करती हूँ।

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विशेष उल्लेख से संबद्ध करता हूँ।

डा. सस्मित पात्रा (ओडिशा): महोदय, मैं भी स्वयं को इस विशेष उल्लेख से संबद्ध करता हूँ।

Demand to confer the status of classical language to Manipuri (Meiteilon) language

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Hon. Chairman, Sir, the Government of India has established four criteria for granting classical status to the modern Indian languages. As of now, the Union Government has granted classical language status to six languages that fulfil the criteria. If the criteria to grant classical status to a language are considered, then Manipuri language certainly qualifies to be classical language. However, no language of the Sino-Tibetan (particularly Tibeto-Burman sub-family) which has been one of the major language families of India has been considered for the status of Classical language.

I strongly believe that there are ample evidence, both literary and material, to prove that Manipuri language fulfils the criteria laid down by the Government of India for granting the status of classical language.

[Shri Maharaja Sanajaoba Leishemba]

Therefore, I request the Government through this august House, to grant classical language status to Manipuri language.

DR. AMAR PATNAIK (Odisha): Sir, I wish to associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I too wish to associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too wish to associate myself with the Special Mention made by the hon. Member.

**Demand to restrain the Government of Andhra Pradesh from setting up
three State capitals**

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, Andhra Pradesh Re-organisation Act, 2014 is a Central Act enacted by Parliament. This Act stipulates a common capital for residual State of Andhra Pradesh and successor State of Telangana for 10 years. A separate capital for the residual State of Andhra Pradesh will be set up in the meantime. As per the enabling provision of the A.P. Reorganization Act, a suitable place was selected and it was developed as new capital for the residual State by adopting land pooling concept. Farmers were expecting return for their contribution in construction of new capital. Central Government released ₹ 2,500 crore to build new capital. Hon. Prime Minister of India attended the bhoomi poojan ceremony for construction of new capital. The proposed capital city of Amaravati was selected under Smart City Mission and substantial amount has been spent on this.

But to everybody's surprise, the new Government which assumed office last year scrapped the Amaravati Capital City project and came with an idea of establishing three capitals for Legislature, Executive and Judiciary at Amaravati, Vishakhapatnam and Kurnool respectively. It is unimaginable to have three capitals for a State having only 13 districts. Uttar Pradesh and Rajasthan, which are considered as big states on the basis of population-wise and extent-wise, have only one capital. If this trend is allowed, it will lead to opening of pandora's box.

I, therefore, urge the Central Government to take necessary steps to restrain the State Government from taking steps in contravention to a Central Act.